

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 117 of 2011, IA No.192 of 2011
IA No.193 of 2011, IA No.298 of 2011
IA No.54 of 2012 & IA No.62 of 2012

Dated : 20th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Mr. Sanjay Bhatt for intervener
Mr. Shehroz Akhlaq for intervener

Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Ms. Surbhi Sharma for R-3 to 7
Mr. K.V. Balakrishnan for APERC

Appeal No. 100 of 2010
IA No.53 of 2012

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal

Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Ms. Surbhi Sharma for R-3 to 7
Mr. K.V. Balakrishnan for APERC

ORDER

Heard the Learned Counsel for the parties.

IA No. 139 of 2012, IA No.290 of 2011 and IA No. 54 of 2012
are allowed.

Post the matter for further hearing on **30.04.2012 at 2.30**
p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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